

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4245
ANSWERED ON:29.08.2011
MISUSE OF PERMITS BY STEEL COMPANIES
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of STEEL be pleased to state:

- (a) whether private steel companies have made illegal use of permits to obtain undue supply of iron ore from the Bellary-Hospet region;
- (b) if so, the details thereof alongwith the total loss of revenue to the exchequer due to this illegal trade;
- (c) whether many of these companies in illegal trade have their own steel plants in the region; and
- (d) if so, the action taken against these companies?

Answer

THE MINISTER OF STEEL(SHRI BENI PRASAD VERMA)

(a)to(d): The matter of issuance of permits for transportation of iron ore comes under the purview of concerned state government. However, it is mentioned that Ministry of Steel has not received any such complaint regarding illegal use of permits to obtain supply of iron ore from Bellary-Hospet region.